

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-513
IB-403/ND/2022
IA/3959/2022

IN THE MATTER OF:

Asset Reconstruction Company (India) Ltd.

....Applicant

Vs.

Ajay Gupta

.....Respondent

SECTION

U/s 95(1) IBC

Order delivered on 17.11.2022

CORAM:

JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Dinkar Singh, Mr. Gagan Garg, Mr. Rohit Singh,
Advocates for ARCIL
For the Respondent : Advocate for Respondent/Personal Guarantor, Ms.
Garima Sharma and Mr. Avinash Pandey

ORDER

Post this matter on **20.12.2022.**

-sd-

(RAHUL BHATNAGAR)
MEMBER (T)

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(JUSTICE TELAPROLU RAJANI)
MEMBER (J)